

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

108  
CP(CAA) 510/17  
C.A(CAA) No.159/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name of the Company	Microfirm Capital Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NITU LODDAR, PCL. Applicant  
NITU LODDAR  
22/11/2017
2. 118 TIAINLA Dy Director  
o/o RD (ER)  
Ministry of Corporate Affairs  
22.11.17

ORDER

Ld. Pr. CS for the petitioner and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserve for order.

sd  
(Jinan K.R.)  
Member (J)

sd  
(V.P.Singh)  
Member (J)